

LOK SABHA

SYNOPSIS OF DEBATES (Proceedings other than Questions & Answers)

Wednesday, February 5, 2020 / Magha 16, 1941 (Saka)

STATEMENT BY THE PRIME MINISTER

THE PRIME MINISTER (SHRI NARENDRA MODI): Today, I have specially come before all of you to share information pertaining to a very important and historic subject. This subject is as close to the heart of crores of our fellow countrymen as it is to me. And I feel honoured to speak about this. This subject is connected to Shri Ram Janm Bhoomi and is about construction of a magnificent temple of Bhagwan Shri Ram at his birth place at Ayodhya.

On 9th November 2019, I was in Punjab for dedicating the Kartarpur Sahib corridor to the nation on the occasion of the 550th Prakash Parv of Guru Nanakdev ji. It was in this divine environment that I come to know about the historical judgment of Highest Court of the country on the subject of Ram Janm Bhoomi. In this judgement, the Hon'ble Supreme Court decided that the Inner and Outer Courtyard of the disputed land in Ram Janm Bhoomi belongs to Bhagwan Shri Ram Lalla Virajman. The Hon'ble Supreme Court, in their judgment, had also

stated that the Central Government and the State Government, in consultation with each other, will allot 5 acres of land to the Sunni Central Waqf Board.

Today, I am very happy to share with this august House and the entire country that the Union Cabinet in its meeting held this morning has taken important decisions on this issue, keeping in mind the directions of the Supreme Court. In accordance with directions of the Supreme Court, my Government has prepared a detailed scheme for construction of a magnificent temple of Bhagwan Shri Ram at his birth place and other connected matters. As per the orders of the Supreme Court, a proposal for setting up of an autonomous trust- "Shri Ram Janmbhoomi Teerth Kshetra" has been passed.

This Trust will have full autonomy to construct a magnificent and divine Shri Ram Temple at the birth place of Bhagwan Shri Ram in Ayodhya and take decisions on matters connected with it. In accordance with the directions of the Hon'ble Supreme Court and after detailed consultations and deliberations, the Uttar Pradesh Government was requested to allot 5 acres of land to the Sunni Central Waqf Board. The State Government has also consented to this.

We are well acquainted with the divine greatness of Bhagwan Shri Ram, the historical context of Ayodhya and the piousness of Ayodhya Dham, all of which are integral to the soul, ideals and morals of India.

Keeping in view the construction of a magnificent temple of Bhagwan Shri Ram in Ayodhya, the number of pilgrims who come for Darshan of Ram Lalla

presently and all those that will come in future, and considering their emotions, one more important decision has been taken by the Government. My Government has taken a decision to vest the entire land acquired under the Ayodhya Act, which is nearly 67.703 Acres, including the inner and outer courtyard, in the newly set up trust- " Shri Ram Janmbhoomi Teerth Kshetra".

The people of India had displayed great maturity by having full faith in our democratic systems after the verdict on Ram Janm Bhoomi was delivered on 9th November, 2019. Today in the house, I salute this mature behavior of our fellow citizens. Our culture and our traditions bestow upon us the philosophy of "Vasudhev kutumbkam" and "Sarve Bhavantu Sukhinah" and inspire us to move ahead with this spirit. People of all faiths in India, whether they are Hindus, Muslims, Sikhs, Christians, Buddhists, Parsis or Jains, are all members of one large family.

My Government is moving ahead with the mantra of "Sabka Sath, Sabka Vikas and Sabka Vishwas" so that every member of this family develops, remains happy and healthy, becomes prosperous and the country progresses.

At this momentous juncture, I call upon all members of this august house to join together in one voice to support the renovation of Shri Ram Dham at Ayodhya and construction of a magnificent Ram Temple.

THE DIRECT TAX VIVAD SE VISHWAS BILL, 2020

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN) moved that leave be granted to introduce a Bill to provide for resolution of disputed tax and for matters connected therewith or incidental thereto.

SHRI ADHIR RANJAN CHOWDHURY *opposing the motion for introduction of the Bill, said:* I do oppose the introduction of the Bill on the grounds that first of all, this is the first time we are observing the unique nomenclature of Direct Tax Vivad Se Vishwas Bill. Our country is a multi-lingual country. Only 43 per cent people speak Hindi Language in our country. Therefore, in a subtle way, the Government has been imposing Hindi on the parts of the country. Who will understand the term 'Vivad' in Southern India. They should say that this is a Bill relating to dispute resolution. It seems to me that the nomenclature of this Bill is wrong and hence it needs to be rectified. One issue with this Bill is that it gives amnesty to those who deposited unexplained amounts after demonetisation and were put them under the tax canard. One more problem is that the hon. Finance Minister says nothing in detail. Another issue is that it gives the clean chit to tax officials who had engaged in tax-terrorism. I am flagging the attention of the Government to the lacunae of this Bill.

DR. SHASHI THAROOR *also opposing said:* First, the Bill endorses the idea of exempting the defaulting taxpayers of their penalty and interest on the

aggregate amount and getting away with the payment of the disputed tax alone. This violates the fundamental right to equality. The honest taxpayers and the dishonest taxpayers are being treated equally and that is not reasonable. The second point is that it is beyond the legislative competence of this House to enact a legislation that severely encroaches upon the rights conferred by Part-III of the Constitution, including, of course, the right to equality. For these reasons, I think the Government needs to withdraw this Bill.

SHRIMATI NIRMALA SITHARAMAN *clarifying said:* Two hon. Members have raised objections. One Member is talking about the contents of the Bill about which, he may be allowed to speak during the discussion on the Bill. The other issue is about the name. I have very clearly used two different expressions. One was English. I did say that this relates to no dispute but only trust. While drafting the Bill Hindi name has been used. But that does not mean that there is an imposition of Hindi. The other hon. Member has said that this takes away the right and we are treating all taxpayers equally, both honest and dishonest. Nearly 4,83,000 cases are pending about which I mentioned in my Budget speech and an amount of approximately Rs. 9.32 lakh crore is pending for over a year. Many of these cases are not disposed of easily. Both, for the Government and for the taxpayer, it becomes a sort of big money-spending exercise. The tax claim remains intact and that is where lies the sovereign right of the Government to remain firm on the amount which has been levied. Is it beyond our legislative

competence? The people, who are now suffering because of constantly going to the court to defend, are given a very structured and formula-based solution for settling the dispute. There is no discretion in this. I have to place it even today because by 31st March, if the set of people whoever wants to come in can come in. It benefits, the Government to get revenues without having to worry them any further. Further, extension is given only till June. It is not an open-ended scheme. I would, therefore, appeal to all the Members to allow the introduction of the Bill.

The Bill, by leave, was introduced.

SUBMISSION BY MEMBERS

(i) Re: Alleged burning of a girl in Wardha, Maharashtra

(ii) Re: Alleged atrocity committed against a woman in Aurangabad, Maharashtra.

THE MINISTER OF LAW AND JUSTICE; MINISTER OF COMMUNICATIONS AND MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

responding to the issues raised by several hon. Members, said: I also share the concern expressed by the hon. Members about Maharashtra. Only the Maharashtra Government is authorised to take any decision in this regard. They have raised this issue in this House and I hope that the State Government of Maharashtra must be

taking cognizance of it. However, we shall also persuade the State Government to take stringent action against them.

***MATTERS UNDER RULE 377**

1. **SHRI AJAY MISRA TENI** laid a statement regarding need to introduce double degree programme for students of IITs in the country.
2. **SHRI GOPAL SHETTY** laid a statement regarding need to accord the status of Classical Language to Marathi.
3. **SHRI CHUNNI LAL SAHU** laid a statement regarding need to commission a project for eradication of poverty and backwardness in Mahasamund, Gariaband and Dhamtari districts in Chhattisgarh.
4. **SHRI JANARDAN SINGH SIGRIWAL** laid a statement regarding need to introduce PM National Dialysis Programme in Bihar particularly in Maharajganj Parliamentary Constituency in the State.
5. **SHRI C. P. JOSHI** laid a statement regarding need to cover all diseases under Ayushman Bharat Yojana.
6. **SHRI RAMDAS TADAS** laid a statement regarding need to expedite construction of Lower Wardha Irrigaion Project in Maharashtra.
7. **SHRI RAJIV PRATAP RUDY** laid a statement regarding conservation of bee species.

* Laid on the Table as directed by Chair.

8. **SHRI MANSUKHBHAI DHANJIBHAI VASAVA** laid a statement regarding need to enact a law providing for adequate safety and security of labourers engaged in hazardous work.
9. **SHRI JAGDAMBIKA PAL** laid a statement regarding movement of commercial vehicles between India and Nepal and establishment of an immigration office at Kakarwaha.
10. **SHRI KIRTI VARDHAN SINGH** laid a statement regarding need to make medical arrangements at all the airports in the country to screen in-bound passengers for Corona virus.
11. **SHRI RAVI KISHAN** laid a statement regarding need to establish a Cancer Hospital in Gorakhpur, Uttar Pradesh.
12. **SHRI RAVINDRA KUSHWAHA** laid a statement regarding need to set up an agriculture-based micro and small industries in Salempur Parliamentary Constituency, Uttar Pradesh.
13. **SHRIMATI DARSHANA VIKRAM JARDOSH** laid a statement regarding need to review the conditions of availing benefits under various schemes.
14. **SHRI VINOD KUMAR SONKAR** laid a statement regarding need to rename all the Central Institutes and Organisations in Allahabad, Uttar Pradesh after 'Prayagraj'.

15. **SHRI REBATI TRIPURA** laid a statement regarding need to include Kokborok language of Tripura in the Eighth Schedule to the Constitution.
16. **SHRI SAPTAGIRI SANKAR ULAKA** laid a statement regarding compensation to family members of a Martyr of Indo-Pak War, 1965.
17. **SHRI V. K. SREEKANDAN** laid a statement regarding need to extend the services of Uday Express upto Palakkad.
28. **SHRI H. VASANTHAKUMAR** laid a statement regarding improvement of sports infrastructure in the country.
19. **DR. KALANIDHI VEERASWAMY** laid a statement regarding relaying of sewage and water pipelines in North Chennai.
20. **SHRI PRATAPRAO JADHAV** laid a statement regarding need to extend services of Akola-Purna (train no. 57581/82), Akola-Parli-Baijnath (train no. 57539/40) and Akola - Purna (train no. 51583/84) upto Shegaon Railway Station in Buldhana Parliamentary Constituency, Maharashtra.
21. **SHRI RAJIV RANJAN SINGH 'LALAN'** laid a statement regarding need to include 'Thathera' caste of Bihar in the list of most backward castes.
22. **SHRI MAHESH SAHOO** laid a statement regarding revision of coal royalty rate.
23. **SHRI KOTHA PRABHAKAR REDDY** laid a statement regarding need to undertake construction of various roads in Medak Parliamentary Constituency, Telangana.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS- *Contd.*

SHRI ADHIR RANJAN CHOWDHURY The President's Address is regarded as a statement of policy whereby it contains the achievements of the Government for the previous year. Everything is right but I fail to subscribe to the views enshrined in this President's Address. One hon. Member was referring to Swami Vivekananda. He was trying to juxtapose Swami Vivekananda ji, with the present Prime Minister of our country. But there is a yawning gap between the two. He had said that every soul is potentially divine. Our goal is to manifest the divinity among human beings, not the devilish nature. Today, you need the name of Mahatma Gandhi to save yourself. His name has been mentioned in the President's Address of this year quite frequently. Do you know as to what is the true spirit of our Constitution. The true spirit of our Constitution is that each and every one of our country will feel that this country is his own. Today, lakhs of people have come out to save the Constitution but you people are calling them terrorists.

Now the Government is feeling the pressure of agitation against the CAA and saying that NRC will not be introduced and nobody will have to show the documents for NPR. Persons from all sections of the society had sacrificed in the freedom struggle. Pluralism is the basic characteristic of our country. We must

protect it. H. E. the President in his Address made a mention of India's place in several world rankings, but under this Government, India has slipped down in several important international rankings. The Government abrogated Article 370 and 35A from Kashmir, but the incidents of terrorism have not come down. The Government has been claiming that Kashmir is our internal matter, but is it still so? Can we go to Kashmir? Three former Chief Ministers of Kashmir have been put under arrest. Chinese activities are increasing in this region. Is the Government ready to fight Pakistan and China at the same time? If yes, why do they not reclaim the P.O.K.. The entire world is raising its voice against India due to Kashmir and CAA. This has made a dent in our status. The Government talks of "New India" but this new India is witnessing polarisation, poverty, atrocities and unemployment. Giving 5G contract to China is a wrong decision. This will pose a threat to us. We all should support the agitations that are taking place in the country for the protection of the Constitution.

SHRI JASHVANTSINH SUMANBHAI BHABHOR: Our country is a country of youth having 65 percent population of less than 35 years of age and 50 percent population of less than 25 years of age. We have to make a new India which provides adequate facilities to poor, dalits, women, youth, tribals and minorities and they are also given equal opportunities to excel. India's international ranking in many sectors has improved unprecedentedly. India has strengthened its foundation in the last 5-6 years and the people of India are excited to build a new

India. So far almost 60 lakh farmers, farming labourers, unorganized sector labourers and small businessmen have got benefited from these schemes. Government has launched Jal-Jeevan Mission to make adequate clean drinking water available to every household in villages of the country. Government has identified 7 such states which are in deep crisis and where ground-water level is depleting fast. In such states, Atal Bhoojal Yojana has been launched in particular, which is praiseworthy and historic. Special focus of the Government is on the health, education and skill development of tribals. A few weeks ago a campaign has been initiated to open more than 400 Eklavya Model Residential Schools and reservation for Scheduled Castes and Scheduled Tribes in Lok Sabha and State Assembly has also been extended for the next 10 years. The Government is working with a lot of sensitivity towards the expectations and aspirations of differently abled persons. Citizenship Act has been made to give citizenship to refugees only. The Government has launched many schemes like Swachh Bharat Abhiyan, Jal Jeevan Mission, Nutrition Mission, Fit India Movement and Ayushman Bharat Yojana. The Government is working sensitively towards the safety of women. A national database has been prepared to identify those committing crime against women. More than 1 thousand Fast Track Special Courts will be set up. Today, after seven decades, people, dalits and women of Jammu and Kashmir and Ladakh have got the same rights and facilities as the rest of the country men. Revocation of Article 370 and 35A of Constitution by two third

majority of both the Houses is historic. Citizens of Jammu and Kashmir and Ladakh would now get benefits of all the Government schemes. Now, the entire country would remain connected with Ladakh throughout the year with the help of Atal Tunnel.

DR. R. K. RANJAN: Presidential Address is a statement of National Policy. Over and above the President's Address focusses sharply on the vision of New India based on the Solemn Mantra Sabka Saath Sabka Vikas and Sabka Vishwas. Being a north-easterner, I feel secure with stable to experience constant development in the region and particularly in infrastructural section. Many decades ago before our party came into power, the region was left unattained LANDLOCK region. The LANDLOCK Region has been transformed into LANDLINKED specially under ACT EAST POLICY. We are happy for the tireless effort of the present Government for extending Rail connectivity to the capitals of Sikkim, Mizoram, Manipur and Nagaland by 2022. We were all happy for the allocation Rs. 9,000 crore to lay the foundation of Gas Based Economy in all the 8 states of North East India.

SHRI BHARTRUHARI MAHTAB: Hon. President outlined the major policy achievements and objectives of the government. The Government intends to make India a five trillion-dollar economy. Soon after Independence, the Conservative Swatantra Party defended economic freedom against Congress Licence Raj. The present day ruling dispensation lay a strong claim to

conservatism, based on religious nationalism. Wounds of Partition have been reopened by the change in Kashmir's status. Secularists and Hindu Nationalists speak a language alien to the common man. They are only able to condemn communal violence but cannot stop it. Lot of talk is now being done on Citizenship Amendment Act-2019 and NPR. The mention of religion could have been avoided. With abrogation of Article 370 and 37A, one has to nurture a conducive atmosphere to facilitate not only the return, but the re-assimilation of the displaced Kashmiri Pandits. With Assam NRC fiasco fresh in memory, the ruling dispensation should remove doubts regarding the exercise. But there is a need to have caste census alongside. The last Caste Census was done in 1931. Once the Caste Census is done, Odisha can claim to breach the 50% mark and help the weaker section of the society. India has fallen behind in World Hunger Index. Alongwith "Clean India" programme, population's health and children's growth and development should be attended to. We had been talking of population divide for last twenty years. By 2031, the size of the working age population will start to decline in 11 states. In other words, India should be preparing for a situation in which large parts of the country will suffer the "rich economy" problem of stagnant or declining populations. Oxfam's latest data-released at the World Economic Forum says the top 1 percent of Indians own 42.5 percent of the country's wealth while the bottom 50 percent own mere 2.8 percent. If India is to reduce inequalities, instead of getting caught up in the rich-poor debate, it makes more

sense to focus on policies that free up the economy and create millions of jobs across various sectors. How can farming be made profitable, that is the moot questions? President's speech says that on the 1st August this year the hundredth Death Anniversary of Bal Gangadhar Tilak will be observed. This year the country should strive to do away with Section 124A. Abolition of Sedition Law this year would be a fitting tribute in memory of Tilak. Federalism is weakening day by day in our country. Concentration of power by the Union Government is increasing rapidly. Curbing the powers of the Speaker of State Assemblies and entrusting these to a Central authority is dangerous to the Federal system. A single overarching micro managed education policy for a country of immense demographic, social, cultural, linguistic, developmental and historical diversity is not at all advisable. The present Government is taking some decisions which were not taken earlier. Some are not happy with it. Some are apprehensive. One thing we must appreciate and that is our Constitution has created a people who are not scared of their Government any more.

SHRIMATI SHARDA ANIL PATEL: Hon. President's Address is encouraging for the people of India. Pandit Deen Dayal Upadhyaya ji had said that the last standing man has first right on the resources of this country. During the period between 2004-2014, scams took place everywhere from sky, water to land. In the year 2014, Government was formed under the leadership of Shri Narendra Modi Ji and he said that this Government would be the Government of the poor.

This Government has given more than 2 crore pucca houses to people, constructed 10 crore toilets and provided 8 crore gas connections. We are trying to provide every household with tap water by the year 2024. People were given pension and the poor were insured. During the elections of 2019, our Prime Minister had clearly said that the previous tenure of the Government was for fulfilling the needs of people but our next tenure would be for fulfilling their dreams and aspirations. Be it Article 370, 35A, CAA, Triple Talaq or the borders of this country, this Government has worked on all such works and challenges which were pending since long time. The Forex reserve of the country is at its highest at present and the value of Rupee has remained almost the same at international level. Many countries from the world have honoured our hon. Prime Minister. The entire world is looking up to India. All of us will come together to make a New India.

SHRI BIDYUT BARAN MAHATO: With the effort from this Government a strong foundation has been laid in the last five years to make this decade an Indian decade and this century an Indian Century. The Union Government and Assam Government have recently made a historic agreement with Bodo Organizations to end the Bodo problem. By passing Citizenship Amendment Act both Houses of the Parliament have fulfilled and honoured the desire of Mahatma Gandhi Ji. The procedure for getting Indian Citizenship for the people from all cults having faith in India and who are desirous of the same is still the same as in the past. Revocation of Article 370 and 35A with two third majority of

both the Houses is historic. Rapid development of Jammu and Kashmir and Ladkh, a transparent and honest administration and strengthening of democracy are also amongst the priorities of this Government. Construction of more than 24,000 houses was completed in a period of less than 2 years under the Pradhan Mantri Awas Yojana. The Government is committed to make Indian economy achieve 5 trillion dollar target. One Nation-One Tax means GST also has helped in promoting transparent trade by way of technology in the country. Government has done realistic work in the field of farmer's progress. Each year more than 5 crore farmers are getting their crops insured at a very low premium under the Pradhan Mantri Fasal Bima Yojana. More than Rs. 43 thousand crores have been deposited in the accounts of 8 crore farmer families under Pradhan Mantri Kisan Samman Nidhi. Rs. 13 thousand crore are being spent on vaccination and other measures to protect animals from Foot and Mouth Diseases under the National Animal Disease Control Programme. With successful testing of A-SAT Missile, India has become 4th country in the world to have attained special striking capacity in space. Government has approved Chandrayaan-3 and besides this, work on Human Spaceflight Programme-Gaganyaan and Aditya L1 (Sun) Mission is also going on rapidly. Defence sector is being strengthened further and the forces are being made more strong, effective and modern. Appointment of Chief of Defence Staff (CDS) and constitution of Department of Military Affairs is also a step in the same direction.

SHRI VISHNU DAYAL RAM: The efforts made by the Government in the last 5 years have laid the strong foundation for making this decade India's decade and this century as India's century. The Government has signed a historic agreement to end 5 decade old Bodo problem. The Government has fulfilled the will of Mahatma Gandhiji-father of the nation by enacting a citizenship amendment law. The Government has also made a number of safeguards so that no adverse cultural impacts fall on any region, particularly the north-east region by granting citizenship to refugees. The abrogation of Art. 370 and 35A is not only a historic step, but it has also paved the way for equal development of Jammu-Kashmir and Laddakh. The claims of about Rs. 57 thousand crores under Pradhan Mantri Fasal Bima Yojana have been paid to farmers in the last 3 years. Under the Pradhan Mantri Kisan Samman Nidhi, more than Rs. 43,000 crores have been deposited in the bank account of more than eight crores farmers. With the successful testing of A-Sat, India has become the fourth country in the world to acquire strategic fire capability in space. Chandrayaan-3 has been approved by the Government. The security of the country has also been strengthened and the appointment of the Chief of Defence staff and setting up of the Department of Military Affairs are the right steps in this direction.

SHRI RAHUL KASWAN: Hon'ble President has mentioned in his speech that the sole objective of this Government is welfare of the poor, dalits, exploited and deprived sections of our society. I would like to state that this Government is

working in this direction with Hon'ble Prime Minister's vision of "Sabka Sath, Sabka Vikas, Sabka Vishwas. The Government has implemented a large number of social welfare schemes which have taken the country on the path of development. Our Government has enacted several historic Acts like Muslim Women (Protection of Right on Marriage) Act, Consumer Protection Act, Chit Fund Amendment Act, Motor Vehicle Amendment Act etc. to safeguard the interests of the people. The Government is determined to end terrorism in the country which is clearly visible from the fact that terrorist activities have been reduced in Jammu-Kashmir. The situation in North-East has also improved a lot. The Government has also started Atal Bhujal Yojana in the seven states where ground water level is depleting fast. 112 districts have been given the status of aspirational districts and the Government is giving special attention to the schemes linked with the development of these districts. Our Government is committed to double the income of farmers, that is why MSP for Khariff and Rabi crops has been increased regularly. Pension Yojana has been started for agricultural labourers, unorganized labourers and small traders. Sukanya Samridhi Yojana, Surakshit Matratav Abhiyan, Mishan Indradhanush are the flagship schemes of the Government for the welfare of women and children. I am also happy that by passing Citizenship Amendment Act, the Government has fulfilled Gandhiji's wish to allow those Hindu and Sikh people who were not willing to live in Pakistan.

SHRI P. P. CHAUDHARY: Our previous Governments are responsible for India's lowered world rankings. The present Government is materialising Mahatma Gandhi's dream of Gram Swaraj and Baba Saheb's dream of social justice. Our Prime Minister has dreamt of a new India. The works done by the Government during the last 5 years are remarkable. All sectors have seen development and social justice. Gap between rural areas and urban areas is being bridged. Technology will play a pivotal role in the fourth industrial revolution which will take India further ahead. Every Gram Panchyat in the country is being connected with Bharat Net which is a high speed internet. Under the Pradhan Mantri Gram Sadak Yojana phase-III, we are about to complete 1,25,000 Kilometers of roads work. Hon. Prime Minister has a dream of providing tap water to every household by the year 2024. Approximately Rs. 100 Lakh Crore would be spent on construction of Highways, Waterways, Airways and I-Ways. The Government is working with total transparency. Approximately 38 crore Jan Dhan accounts have been opened for financial inclusion with the initiative taken by our visionary Prime Minister. Not only that, after opening such accounts, 121 crore Aadhaar cards have also been made. This has facilitated direct transfer of funds to the accounts of poor people under approximately 450 various schemes through Direct Benefit Transfer. This has also mitigated the corruption cases. Similarly, our Government is making endeavour to promote MSME because it is the backbone of our economy. Apart from that, during the last five years more than

220 Acts have been passed. Moreover, 1500 redundant laws have also been repealed. I believe that legislations pertaining to Uniform Civil Code and prohibition of cow slaughter would also be enacted. As far as our economy is concerned, our ranking with regard to ease of doing business has improved due to the introduction of IBC. Along with that, other sectors have also witnessed substantial development. In North-Eastern region, Bodoland accord has been signed. Other agreements have also been signed with regard to other tribal communities. With regard to Ayushman Yojana, I would like to tell that it provides a free health insurance cover of five lakh rupees per family per year. Similarly, steps have been taken to regularise the illegal colonies of Delhi. As far as CAA is concerned, I would like to say that this is a result of strong political will power of this government. Now, minority population in Pakistan has come down to the level of 3 per cent. If those people take asylum in our country then providing citizenship to them is according to the principles of humanity. This Act has been enacted according to the spirit of Constitution. It is the utmost duty of every citizen to respect the ideology of Constitution and statutory institutions. Lastly, I would like to say that our Government is committed towards the security and development of our country. For us, our nation - our motherland is paramount.

SHRI H. VASANTHAKUMAR: Mr. Speaker Sir in the last 5 year millions of jobs have been lost and crores of our youth have been rendered jobless. Lakhs of enterprises have been closed. This Government is against even silent protest which

is a democratic right of every citizen. I demand to know why Muslims have been excluded. The communication blockade has affected the economic, physical and mental health of the people of Jammu and Kashmir. Crimes against women are increasing every day. My constituency Kanyakumari is an internationally famous tourist destination. But the railway facilities are inadequate. We want an Airport also. The Minimum Support Price given for rubber is very, very less and it should be increased to Rs. 200 to Rs. 250/- per kg. for natural rubber. The Government has not addressed linking of rivers especially of Tamil Nadu. We demand to the Zero point for Economic Sensitive Zone in Kanyakumari area. I, request the government to immediately withdraw this proposal of development of land around Kanyakumari Sanctuary cum Eco Sensitive Zone. The coconut root-wilt disease has sounded an alarm in the state and elsewhere. I urge upon the Union Government to take remedial measures on a war footing and direct the concerned officials and scientists to combat the disease, and compensation be given to the affected farmers immediately. I urge upon the Union Government to consider some monetary support to the genuine tax payers, who are incurring legitimate business loss at the time of distress to re-establish their business. I urge upon the Hon. Minister the GST rate may be revised. I urge upon the Government to ban the online games, such as, Blue Whale and PUBG, (PLAYTER UNKNOWN BATTEL GROUND) RUMMY. Many parents complain that computer games has

no value to their children's study. The hospital in Nagercoil should also be upgraded and converted into a Super Speciality Hospital.

SHRI D.K. SURESH: It is very unfortunate that Hon'ble President's speech has included CAA as an achievement of the Government despite massive protests against the bill. On the other hand the address did not have any concrete steps on tackling real issues like unemployment, rise in prices, fall in the value of rupee or the GDP. There is no single word on macro-economic situation of the country and on the closure of thousands of small and medium sized industries. The statement given by the President about new India in which adequate facilities and growth opportunities are available for the poor, dalits, women, youth and minorities etc. is far from reality as the crime against dalits are on the rise. On educational front, the Government still needs to open 462 new schools though it has sanctioned only 145 residential schools. Hon'ble President has mentioned about Kisan Samman Nidhi but most of the farmers have not received all three installments under this scheme. Modi Government has also failed to meet the targets of its Make In India scheme. The Government is clearly unable to meet the target of creating 100 million additional jobs by 2022 in manufacturing sector. The Government is determined to reach the goal of \$5 trillion economy but today India has the worst economy in 42 years. The Address has failed to mention a low rank of India on Global Hunger Index. The Government is silent over the long detention of political leaders in the State of Kashmir.

SHRI RAJESH NARANBHAI CHUDASAMA: Hon. President's Address contained hopes and aspirations of the country and the steps taken to fulfill them. It was the strong will of the Government that Lok Sabha passed many historical bills like Muslim Women (Protection of Right on Marriage) Bill for doing away with triple talaq to provide justice and empowerment for Muslim women, the Protection of Children from Several Offences Bill ment for strict punishment to the culprits, the Motor Vehicles (Amendment) Bill to reduce number of road accidents and the Transgender Persons (Protection of Right) Bill. Such a new India is in the making as will provide sufficient facilities and opportunities for advancement to the poor, the dalit, the women, the youths, the tribals and the minorities. The benefit of modern technology should reach to the last corner of the society. The way, our Government is working on the formula of Sabka Saath, Sabka Vikas Aur Sabka Vishwas, will lead to unprecedented development of India. It is due to tireless effort of the space scientists of the country that Chandrayan-2 has created energy among the youth of the country towards technology. I would also like to thank hon. President sir to give his consent for the success of Chandrayana-3.

PROF. SOUGATA RAY: I speak in favour of the eight amendments moved by me on the President's Address. Most of them relate to the nationwide agitation against the Citizenship Amendment Act and the insecurity among the minority community over the Act. They also refer to the lowest GDP growth of 4.8 per cent and the highest unemployment rate in 45 years of which there has been

no mention in the Address. The Government has raised the matter of disinvestment of BPCL, LIC and 28 other PSUs to be disinvested. The whole Address does not mention the crisis in the auto industry, real estate sector and the non-banking financial companies. So, this is an empty Address, which does not address any of the pressing problems of the country. I strongly protest the way Mahatma Gandhi's name has been used by these people in wrongly quoting him while bringing the Citizenship Amendment Act. So, I demand that Gandhi ji's name should be deleted from para 36. Ever since the Citizenship (Amendment) Act was passed by the Parliament, there has been spontaneous protests all over the country. The protest spread from Jamia to AMU, BHU and Delhi University. Universities and colleges, even IITs across the country, joined the protest. Women have joined the protest in large number. My main protest against the CAA is because for the first time, it introduces religions in matters of citizenship. Also, because it violates the Preamble and Article 14 of the Constitution. This Government speaks in many voices on the Act and on the proposed NRC. My appeal to the Government is to scrap the NRC and CAA and declare that there will be no NRC. I hope that the hon. Prime Minister clarifies the position of the Government and inform the nation whether there will be NRC or not. Our hon. Prime Minister has assiduously tried to buildup the image of an international person. Now, his divisive action on CAA has spoiled his and India's international image. The Economist magazine has stated that the media in India have begun to

speak out against the Prime Minister. It further says that Mr. Modi's latest initiatives threaten to do damage to India's democracy that could last for decades. With such a divided India, the Foreign Direct Investment will not come to this country to remove our unemployment.

SHRI JAYADEV GALLA: The state of Andhra Pradesh has been in a crisis mode for more than ten years. We are facing lack of promised support from the Centre and not fulfilling the provisions of the AP Reorganization Act in full. Further to that, the illogical and irrational decisions taken by the new Government, our State is now on the brink of economic collapse. Among the many challenges we are facing the most burning issue is the decision of the AP Government to split the capital into three pieces, moving the Executive capital to Vishakhapatnam, the legislative capital to Amravati and the judicial capital to Kurnool. Now the State Government wants to abolish the Legislative Council in order to subvert the democratic process. I would like to thank the Minister of State for Home Affairs for making it clear that the Government of Andhra Pradesh had notified Amaravati as the capital of Andhra Pradesh. The current CM in the Assembly in 2014 had welcomed the idea of developing Amaravati as the Capital. His latest decision is a clear violation of the mandate. The Andhra Pradesh Reorganization Act has created our State and put us in a situation where we need to create a new Capital. The Centre has a commitment to develop that Capital. Any deviation from the AP Reorganization Act will need an amendment from the Parliament.

SHRI HANUMAN BENIWAL: Under the leadership of the hon. Prime Minister, Mr. Modi, the prestige of India has been on ascendant in the world. Five years ago, no one even has dreamt that the power will be made available to the remote *dhanis*. Millions of people in the country have been benefited from his initiatives like Ujjawala Yojana, Ayushman Bharat Scheme and Kisan Samman Nidhi Yojana. The problem of Bodo insurgency in Assam has been resolved. The Government's successful intervention to resolve the problem of Buru tribe in Tripura and Mizoram has also born fruits. The Government has taken initiatives to provide railway connectivity in the North East. New airports have been commissioned in Meghalya and Arunachal Pradesh. The Government has been doing a lot of work for fencing the Indo-Bangladesh border. Now even China is desperate to have cordial relationship with India. The triple Talaq has been banned and Article 370 as well as 35(A) have been removed from the State of Jammu and Kashmir. The Government has also granted citizenship to the refugees who have left Pakistan, Afghanistan and Bangladesh because of religious persecution. I demand that the Report of the Swaminathan Commission relating to the MSP be implemented. Alongside, the Government must also be seized of the loan waiver of farmers afresh. Coming to Rajasthan, I just cannot help flagging the issue of the locust menace engulfing the entire State and even in the neighbouring regions. I would like to submit that a Central team must be sent there consisting of the Minister of Agriculture as well as the other Ministers and the hon. Members.

Before I conclude, being seized with the issue of unemployment, my suggestion is that a Central Youth Board be constituted on the lines of Commission for Women in a bid to address this problem.

PROF. ACHYUTANANDA SAMANTA: The Government's focus on the poor, *dalits*, women, youth, tribals, minorities and divyangjan is highly laudable. However, it takes a lot of time for the benefits to reach them and they are far from being empowered in real terms. Further, attaching deserved significance to the Preamble, I would like to reiterate the demand from our Chief Minister regarding inclusion of the term 'Non-violence or ahimsa' therein. In fact, this would be a great tribute to the Father of the Nation as well. Given the severity of natural calamity facing the entire country at varying points in time in general and Odisha in particular, I would like to emphasize that our State should be given adequate waiver, financial assistance and compensation as it happens to be most prone to natural calamities and the farmers are the worst sufferers. I personally believe that despite monumental efforts having been made by the Government aimed at the welfare of the farmers, their purchasing power is very limited. Unless there is increase in their purchasing power, poverty of the farmers cannot be alleviated. To put it in the perspective, crops insurance schemes and loan waivers are not going to alleviate their pains and sufferings. Besides, the historical sites located in Odisha deserve financial assistance as well as hassle free rail connectivity. The fact of the matter is that even my own Parliamentary Constituency is yet to be connected with

the railways. Agreeably, given vast tourism potential of incredible India some iconic sites of Odisha should be considered and be taken up for tourism development. It can boost the socio-economic development of the region. To actualize the dream of five trillion dollar economy, there should be adequate allocation for employment generation with all the more focus on more *hunar* haath and skill development.

SHRI SRIDHAR KOTAGIRI: I am excited about the five trillion dollar economy and would like more clarity on the path to achieving the double income since any action plan on achieving this target has not yet emerged to the fore. I would like the Central Government to assist our Government to complete some of our life line irrigation projects besides timely funding of Polavaram as promised. Further, given the enormity of pollution affecting our lives, I would suggest a blanket ban on plastic in all its manifestations rather than allowing or disallowing certain plastic products. A long pending request for MSP on oil palm bunches, as suggested by CACP, is still awaited. I seek a clarity on the National Oil Mission and wish to know whether it figures in the plan of doubling farmers' income. Last but not the least, I hope going forward the Government can give the much needed helping hand to Andhra Pradesh to achieve our common goals of equitable distribution of wealth and social justice.

DR. BHARTI PRAVIN PAWAR: Our popular Prime Minister Shri Narendra Modiji has accelerated the concept of new India with fresh vigor which

has given new identity to India. For the first time, this Government has strived to bring tribals into the mainstream of development. MSP has been extended to cover small forest-produces. This Government has launched a campaign to open more than 400 Eklavya Adarsh residential schools in the country. It is the priority of the Modi Government to improve the lives of the farmers selflessly serving the country and to develop rural areas. The Modi Government has set a new record by transferring ₹ 12000 crore directly into the bank accounts of six crore farmers on 2nd January.

SHRIMATI SUPRIYA SADANAND SULE: While opposing the Motion of Thanks on President's Address I would like to say that India today is persecuted and completely polarized over the issues of CAA and NRC. This Government is hiding an agenda of the crisis that economy is in and is trying to drive the entire attention on to something which is polarizing India but it is costing us dearly. It is going to hurt the nation. The President's Address has mentioned about World Bank's Ease of Doing Business ranking. I would like to point out that when we have done well in this regard why are the investors not coming. E-Unique identification of the Divyang people is another good programme of this Government but it needs huge improvement because there is lack of infrastructure for every Divyang who goes there. Point No. 42 of President's Address talks about MSP but there is difference between what was recommended and what is being given by the Central Government. I also request the Government to take up

the issue of Onion prices in the Cabinet. Regarding the foreign policy of the Government I would like to mention that cancellation of visit of various dignitaries is alarming. At para 53 the Hon'ble President has mentioned that 1000 fast track courts and women help desks will be established but I doubt how they are going to implement such a large number of courts and help desks. Point No.73 of the Address says that the Government is committed to protecting privacy amidst the increase in use of digital data but I would like to mention that there has been phone tapping in my own State. The President's Address has also mentioned about merger of small public sector banks. I request to take some serious steps as banks are in critical stage.

SHRI CHIRAG KUMAR PASWAN: It is a matter of pride to speak on the Motion of Thanks to the President Address. The freedom of expression certainly doesn't mean to become the voice of anti-national forces. If anyone says that there haven't been any developmental activities during the last five years, nobody is going to believe that. During this period, long pending controversial issues like article-370 or the issue of Ram Mandir, all these issues have been resolved. Every person present here who has gone through this Bill clearly knows that the CAA has nothing to do with the citizens residing in India. It is a law that grants citizenship, not a law that takes away citizenship. This is a law to grant citizenship to the minorities belonging to three countries. This is a law to grant citizenship to the people belonging to the minority communities in those countries.

When NRC comes, these things can be raised. But in anticipation, you are trying to spread an atmosphere of anarchy in the country now. Various developmental matters have been mentioned in this Address. There are some subjects which I want to raise before the Government on behalf of my party. I urge upon that the Indian Judicial Services to be constituted as soon as possible. We should change the laws where change is needed. I urge upon that the Indian Judicial Services to be constituted at the earliest, so that the deprived sections of the people will work with honesty and alacrity as judges on such cases. Now, I come to the second subject. I am talking about the Women's Reservation Bill. I urge upon to have a serious discussion on all the issues related to youth such as unemployment, better education system, and better lifestyle. A National Youth Commission should be constituted for that.

SHRIMATI ANUPRIYA PATEL: The hon. President's address highlighted the Government's resolution for a New India. All the schemes, launched since the previous tenure of this Government, are the achievements that brought changes in the life of a person standing in the last row. Modi Ji's Government has brought about a change in the society. The houses were provided to 2 crore people in the name of the woman of the house so that they can live with dignity. Our Government, through clean fuel, also tried to provide a better life to 8 crore women. 38 crore bank accounts have been opened, 50 crore people have been provided health insurance. 2.5 crore people have been provided electricity

connections. As far as infrastructure in the country is concerned, our Government has done a lot of development works. The Government announced the Jal Jeevan Mission. With a view to curb incidents of heinous crimes against women, the Government has set a target of setting up fast track courts, one stop crisis centers and women help desks in every police station across the country. The Government has also paid special attention to the empowerment and modernization of our security forces. The Government is moving fast on renewable energy. In the last session, a law to extend reservation of the Scheduled Castes and Scheduled Tribes in the Lok Sabha and Legislative Assemblies by 10 years has been enacted. Children belonging to backward castes have been provided 27 percent reservation in admission process of Kendriya Vidyalayas and Navodaya Vidyalayas. The Government has restored 200-point roster system in the recruitment process of the universities. It has provided constitutional status to the National Commission for Backward Classes and raised the creamy layer limit from Rs. 6 lakh to 8 lakh. I appreciate these decisions. However, I want to tell the Government that there is more to be done for the welfare of backward, downtrodden people and weaker sections. I urge the Government to pay attention to the creation of All India Judicial Services. The true place of Sardar Vallabhbhai Patel, who united the whole nation, is in Delhi, the capital of the country. Therefore, during this tenure of the Government, the National Memorial of Sardar Vallabhbhai Patel should be established in Delhi.

SHRI KHAGEN MURMU : Our Prime Minister considers Antyodaya as the basic mantra of political philosophy. While taking major decisions he always kept the interests of the deprived, the poor, Scheduled Castes, Scheduled Tribes, labourers and farmers in mind. The biggest example of this is 'Pradhan Mantri Ujjwala Scheme' and 'Kisan Samman Nidhi.' 50 crore people of this country will be benefited from Ayushman Bharat Yojana. The decision of the government to spend 25 lakh crore rupees in the coming years underlines the commitment of this Government. Keeping in view the circumstances at the time of partition, Mahatma Gandhi himself said that Hindus and Sikhs should have freedom to come to India. The then Governments understood its importance. Keeping this sentiment in view Citizenship Amendment Act was passed by the Parliament. Citizenship Amendment Act will also provide citizenship to Udbastu refugee of Bengal. I belong to a tribal family. For the first time we have been enabled to live with respect and honour. Tribal Marketing Federation has been set up by the Government to provide proper price of their produce. Eklavya Schools are being set up in areas with more than 50 percent tribal population. Museums are being set up in the honour of tribal freedom fighters. Out of this the first iconic tribal Museum will be set up in Ranchi. I welcome the Government for increasing reservation in Parliament for the next 10 years. I also thank hon'ble Minister of Finance for providing Rs.53,700 crore for the welfare of tribals.

DR. (PROF.) KIRIT PREMJBHAI SOLANKI : It gives me immense pleasure to speak on the Motion of Thanks to the President Address. the Government has accomplished many tasks that were pending since Independence. The Government repealed Articles 370 and Article 35A of the Constitution, relating to the special status for Jammu and Kashmir. The Citizenship Amendment Act, 2019 was passed by Parliament to grant citizenship to persecuted minorities from neighbouring countries; corporate tax was reduced and labour laws were codified to improve the ease of doing business and extended the Reservation for SC/ST's in state legislatures and Parliament for a period of 10 years. After the removal of special status, the people of Jammu Kashmir will enjoy benefits from all India schemes like Pradhan Mantri Awas Yojana, Swachh Bharat Abhiyan, Ujjwala, Ayushman Yojana and Ujala Yojana. CAA provides rights to minorities from our neighbouring countries who have been persecuted due to religious discrimination. In fact about 70-80% of refugees from these neighbouring countries are Dalits and it is the duty of our Government to protect them. The Government is working hard to ensure that the benefits of schemes reach the SC/STs. To improve the educational status of tribals 400 Eklavya Model Residential Schools are planned to be opened in the country. The Government increased the allocation for this by 98% that is from 16 crore in 2019 to 1313 crore in 2019. More than 6,000 Jan Aushadhi Kendras have been set up to provide affordable healthcare. 75 new medical colleges have been sanctioned this year,

which will result in an increase in MBBS seats by about 16 thousand and PG seats by more than 4 thousand.

SHRI BADRUDDIN AJMAL : The country is going through such situations which was perhaps not witnessed in the last 70 years. We are a democratic country and the constitution permit us to raise our voice against such issues which we don't accept. It doesn't mean that they are traitors. People are staging protest at Shaheen Bagh against CAA. Are they all traitors? The people belonging to Sikh community and other communities have also joined the protest. Will all these people be termed as traitors? Today a Minister says "Goli Maro" and ask the crowd to say it. Where the country is heading towards? I hail from Assam. The entire Assam is burning over CAA. 90 per cent people are opposing CAA. Does it mean they all are traitors. Shaheen Bagh like protests are taking place all over the country. They are ready to talk but no one has turned up on behalf of the Government. I would like to congratulate the Hon'ble Prime Minister for setting up a committee to materialize the issue regarding construction of Ram Temple passed by the Parliament. The major problem of Assam is flood and erosion. I have been saying that the problem of flood and erosion needs to be declared as natural calamity so as to address these problems. There are only two Paper Mills in Assam. These mills are lying closed. The children of these workers are forced to quit school because they are unable to pay fee. They are also facing livelihood crisis. I urge upon the Government to revive these mills at the earliest.

DR. T. SUMATHY (A) THAMIZHACHI THANGAPANDIAN : The present Government with a huge mandate has failed to cross the economic as well agrarian crisis. The ongoing attack on students and journalists by the ultra right forces is indeed a threat to the Nation. The mounting increase of NPAs in PSU Banks affecting their financial health is a great threat to the economic freedom of the people. There is no mention in the Address about tackling global economic recession affecting Indian industries and loss of jobs of lakhs of workers. The growing incidence of 'paid news' in every sphere of media has become a dangerous phenomenon. There is no comprehensive policy for the India's 8 million differently-abled population. The Government should have statutory plans for compensation to the victims of violence. There is no mention in the President's Address about the need to implement the recommendations of the M.S. Swaminathan Committee for the welfare of farming community. There is a need to amend the citizenship Amendment Act 2019 to confer citizenship to Sri Lankan Tamils who are staying in refugee and rehabilitation camps in Tamil Nadu. There is an urgent need to discontinue NEET in the State of Tamil Nadu. There is a need for providing proper medical facilities for fishermen and their families. Alongwith it, the appropriate steps are needed to arrest the steep fall in the ground water level.

SHRI MOHANBHAI SANJHIBHAI DELKAR: Hon. President's Address showcases a new India. A lot of things are also there for backward areas

or areas inhabited by poor people. Several facilities have been provided for rural coverage. Particularly, significant steps have been taken in the health and education sectors. Ayushman Bharat Yojna has been implemented under which it is planned to provide free treatment facility upto five lakh rupees to the poor people which is a very remarkable and historic step. Lakhs of people are getting concrete houses under Pradhanmantri Awas Yojna. Our sisters and women have got tremendous benefits through Ujjwala Yojna. Citizenship Amendment Law does not snatch away someone's citizenship rather it does the work of giving citizenship. My constituency is Dadra and Nagar Haveli. The government has done the task of merging Dadra and Nagar Haveli and Daman and Diu and we have welcomed it. An Assembly should be given to Dadra and Nagar Haveli and Daman and Diu on the lines of Puducherry. Our area is a tribal area. Mostly diseases related to malnourishment prevail here. So, the PDS system should be properly implemented in this area.

SHRI P. RAVEENDRANATH KUMAR : The people of the country have given this mandate to Government for the making of a new India. Our Prime Minister's success mantra is 'Sabka Saath, Sabka Vikas, Sabka Vishwas'. He is working with full commitment and sincerity. The abrogation of Article 370 and Article 35A of the Constitution by two-thirds majority in both the Houses of Parliament is not only historic, but has also paved the way for equitable development of Jammu and Kashmir and Ladakh. The Government has launched

the Jal Jeevan Mission. In the coming days, Rs. 3,60,000 crore will be spent on this scheme. The Government has launched the Atal Bhujal Yojana with special focus on seven of the most vulnerable States of the country, where ground water level is depleting rapidly. In this regard, I wish the Government to take care of the people of Tamil Nadu and get them their per capita share of water for both drinking and irrigation. India is the first country where the entire process of Haj pilgrimage has been made digital and online. Under the Prime Minister Kisan Samman Nidhi, more than Rs. 43,000 crore have been deposited in the bank accounts of more than eight crore farmer families. The Government of Tamil Nadu has also initiated such financial assistance to the farmers of the State and have been successfully implementing the schemes of the Union Government. I am very proud to say that my State of Tamil Nadu has been chosen for the Central Government Krishi Karman Award.

ADV. DEAN KURIAKOSE: The President's Address lacks the minimum decorum and substance essential for President's Address to the Parliament. The Government is evading from explaining the actual situation in the country and the President's Address fails to deal with this situation and has failed to explain how this Government is going to address the real issues of this period. The policies of this Government one after the other are destroying the social fabric and economic stability of this country. Demonetization and GST have already broken the backbone of the our economy. The Government has brought all constitutional

institutions and media offices under their clutches and control. Scholars and intellectual are being silenced. Indian society is now being polarised on caste and religious basis. The President's Address keeps absolute silence on all these issues. This is nothing but a political speech and falls far short of a dignified Presidential address.

SUSHRI PRATIMA BHOUMIK: Hon. President has highlighted the achievements regarding development of North-Eastern states in his Address. A provision of rupees 3,376 crore was made by the Thirteenth Finance Commission for North Eastern Council of North-East whereas the Fourteenth Finance Commission has made an allocation of 5,053 crore rupees for the same. From the Year 2014 to 2022, the capital of each state will find mention on the map of the railways. Agartala has already found a place on the map of the railways. Our identity is not geo-political it is rather geo-cultural. North-east has a very rich history. Bodoland problem existed which has been resolved by the Government. A package of rupees 600 crore has been announced for settling 35 thousand Reang refugees in Tripura. We can do business worth of at least one lakh crore rupees in a year in North-eastern region by treating the natural resources of Tripura like pineapple and bamboo. Thirty percent fund of the North Eastern Council has been set aside for construction of roads in the villages of North-eastern region, providing electricity there and construction of toilets. Bogibeel bridge has been inaugurated. A provision of nine thousand crore rupees has been made for providing natural

gas in the eight states of the North-eastern region and connecting them with gas-grid. It will benefit the North-eastern states. An airport will be constructed in Arunachal Pradesh by the year 2022. Works amounting to eight thousand crore rupees will be done in Tripura under “Bharatmala Project”. Complete road connectivity will be given in rest of the North-eastern region. SEZ and Smart city facility has been provided in Tripura. In future, North-eastern region will give India a new direction and make the economy stable.

SHRI THOMAS CHAZHIKADAN: I oppose the Motion. I appreciate the vision given in the Address by the Hon. President that this decade will be India's decade and that this century will be India's century, but I do not know how it can be achieved. India is being divided on the basis of religion. It is unfortunate that the name of the Father of the Nation was compelled to be brought in by our hon. President for implementing CAA, NRC and NPR. We have a secular democratic system in India and that is being distorted. The farmers of the country are in distress. They are not getting enough price for their produce. They are not even getting the cost of production. We have entered into more than 14 Trade Agreements with various countries due to which our farmers are not in a position to compete with the agricultural produce being imported. The farmers in Kerala are not in a position to continue with rubber production and they are facing very serious problems. I request the Government of India to implement some programme wherein the rubber farmers will get a minimum price of Rs. 200 per

kilogram of the rubber that they produce. The different Trade Agreements which our Government has entered into with various countries should be reviewed. The Government could not give clean air to the people living in the National Capital city of Delhi. Kerala is having 44 rivers and most of them are polluted. I request the Government of India that some funds should be allotted for cleaning the Vembanad Lake as well as the rivers in the Kerala. The fees in Kendriya Vidyalayas have been increased more than double the amount. I would request the Government to waive these arrears, that is, the amount of fees increased in the Kendriya Vidyalayas. There is one more point. It is about the education loan. The banks are still insisting on collateral securities. Applications are not processed within the stipulated 15 days. I would request the hon. Minister to do something about it.

SHRIMATI RAKSHA NIKHIL KHADSE : The Government has taken many historic decisions and made many new acts through mandate it received from the people to make a new India and set a new record to work in the Parliament. Moving forward with the slogan of 'Sabka Saath, Sabka Vikas, Sabka Vishwas', the Government has provided free gas connections and pucca houses to the poor and opened their bank accounts. The Government has implemented various such schemes to provide free treatment and free electricity for the poor and the common man and win people's trust by taking care of the interests, equality, assistance and facilities of every poor. Article 370 and Article 35A have been removed for

speedy development of the people of Jammu-Kashmir and Ladakh. The Government has worked a lot for water conservation and management across the country including my Parliamentary. Many poor families have been allotted pucca houses under Pradhan Mantri Gramin Awas Yojana. I would like to suggest that notification should also be issued to allot houses to the beneficiaries of second category. I demand from the Government to apply insurance coverage for banana crop with minimum risk premium under Pradhan Mantri Fasal Bima Yojana and to cover banana under National Horticulture Mission by putting banana in the category of fruit. The Government should take necessary action to transfer insurance claim to the farmers of the country. The Government has made women an integral part of various development journeys of the country. I suggest to formulate a scheme especially to supply fertilizers and provide cheaper loans to women farmers in order to fully empower them. Through this Motion of Thanks, I also put my demand to make the farmers aware of the use of new technology and new equipments through which we can export milk in various countries and can step forward towards doubling the income of the farmers. I demand to give permission to airline route from Jalgaon to Pune and further to Delhi and start flights on this route under Udaan Yojana which will benefit the student, micro and small industries, rural people and farmers and the tourists across the world visiting Ajanta cave. Talented players from rural areas, backward classes and lower income groups have been selected under 'Sports Talent Search Portal'. I demand to

promote sports to enhance their popularity in the country. Pachora-Jamner rail line should be connected with Pahur station to Ajanta cave through branch line to provide convenience to the tourists coming from various parts of the world to visit Ajanta cave and to connect it directly to Mumbai.

SHRI SHRIRANG APPA BARNE: This Address envisages creating a new India. I would like to appeal all the Members of Parliament to work together to fulfil the hopes, and aspirations of the common people of this country and in the interest of the nation. I support the remarkable work of abrogation of Article 370 and Article 35 (A) done by the Government. I appreciate the second decision taken by the Government, which is with regard to Ram Temple. In this President's Address, several announcements have been made for agriculture, especially for farmers. The flood in Maharashtra has caused a huge loss. The State Government of Maharashtra had sought assistance from the Union Government and the Union Government has released some amount of funds but the major part of it is still due. So, I would like to draw the attention of the Government towards it also. The Union Government had announced the housing scheme but as the Union Government has not sanctioned funds to the State Government of Maharashtra, the implementation of the scheme in the State has got stalled. There are around 15 crore houses in the rural areas of the country to which drinking water is not supplied through pipes. A large number of people are becoming victims of diseases especially cancer after consuming contaminated water. So, the

Government should pay attention towards it. There is need to improve the condition of rivers of the country. The schemes which have been announced in the President's Address by the Government should be implemented properly.

SHRI TEJASVI SURYA: The hon. President's Address lays down a very clear roadmap for rebuilding of a new India. Under the leadership of the Hon. Prime Minister many issues have been addressed. With the abrogation of Article 370, a 70-year old pending problem has been solved. The issue of tripal talaq has been addressed by this Government. The construction of Ram Mandir is only a few months away. The Bodoland issue has been solved. The historic Citizenship (Amendment) Act is passed. Under the leadership of our Prime Minister, a new India is rising and the technological vision of Shri Abdul Kalam has been implemented. Good governance is most essential to build new India and technology is the backdone of governance of our Government. About 450 schemes of this Government, including important schemes like the Pradhan Mantri Awas Yojana are all based on digital technology. I thank the hon. President for the blueprint he has put before the nation.

SHRI K. SUDHAKARAN: We are aware, India is having its worst economy in 42 years. For the past six quarters, the GDP growth rate has been falling. The President says that India will become a 5 trillion Dollar economy by 2024. Is it a sensible dream? Look at where we are! Will this dream ever happen? I wish to ask the Government: Why do you promise this empty dream to the

millions of people in this country. And yet, our President repeats that the fundamentals of the economy are strong. Our President spoke about farmers' welfare and that this Government deposited Rs. 43,000 crore into eight crore accounts. Here is the reality. Almost 75 per cent of farmers have not received three installments in the first year of our Pradhan Mantri's Kisan Scheme. How can the President of this great nation represent distorted facts of this Government? I want to ask what the real development in Jammu and Kashmir and Ladakh is that our President is talking about. The economy of Kashmir suffered a loss of nearly Rs. 18,000 crore. This too is the stark reality of the new India under Modi's rule. In 2018 alone, there have been 86 instances of cow-related lynchings. The conviction rate for violent crimes against Dalits is only 23.8 per cent. The Hon. President used the name of Mahatma Gandhi to glorify the Citizenship (Amendment) Act. How could anyone invoke the name of the Father of this Great Nation, who taught nothing but truth and non-violence, to glorify a law that has brought fear and frenzy to 200 million Muslims in India? I would like to know about economic agenda of the country. Our President should acknowledge that India is going through an economic crisis. With more power comes more responsibility. Our President is not a rubber stamp. I request our President to come out and speak the truth for the sake of the people of this nation and speak the truth for our future generations.

***SHRI S. VENKATESAN:** Hon. President in his Address opined that the Government has done some historically significant work in fulfilling the dream of Mahatma Gandhi by way of passing the Citizenship Amendment Act. This is historically incorrect. Hon. President in his Address stated that present Lok Sabha has set new record in its performance during the first Session in the last seven decades. But I am sorry to say that the first session of Lok Sabha was conducted without even constituting the Standing Committees and Consultative Committees of Parliament. The Government passed more than 30 bills. Copies of Bills are not even provided to the MPs before its introduction in Lok Sabha. Students, who protest by peaceful means are the real identities of democracy against violence. Therefore, I wish to register here that Hon. President's Address is just a rhetoric coupled with injustice.

SHRIMATI SANGEETA AZAD: The Constitution of India is the guiding force of our countrymen. But still some people have burnt the copies of Indian Constitution openly at Jantar Mantar. I think that a case of treason should be filed against such persons. Such trials should be filed in fast track courts and quick disposal of such cases should be made. So that the faith of the people in the country's Constitution can be maintained. In President's Address, it has been stated that there is a need to pay special attention on each scheme linked with the development of poor people residing in the 112 districts, which have been given the status of aspirational districts. But along with this, it is also essential that the

* Original in Tamil.

poor should be identified without any discrimination. Many schemes have been formulated for the welfare of the poor but at ground level other than the targeted people are getting benefit and the poor are deprived from getting benefits of these schemes.

President has stated that incidence of atrocities on minorities in Islamic nations has increased. I would like to draw the attention of the Government to that if the Government works according to the Constitution, such incidents would not take place in our country.

***SHRI K. SUBBARAYAN:** The Constitutional set up in India is based on democratic values. People can come to streets and protest against the Government and public representatives elected by them if they fail to meet their aspirations. This is their fundamental right. This Government is illegally stopping the protestors who want to protest peacefully in a democratic manner. The Government does not accept the democratic values enshrined in the Constitution. They are not capable of ruling this country upholding the democratic values. Public Sector Undertakings were regarded as temples. This Government is engaged in disinvestment of such PSUs by selling them to Corporate companies. On the economic front, this Government walks extra mile to protect the interests of Corporates and Foreign Direct Investors.

SHRI JUGAL KISHORE SHARMA: Before the year 2014, India was on the verge of destruction. This is the gift of the Congress Party. When hon. Shri

* Original in Tamil

Narendra Modi became the Prime Minister of India in May 2014, the all round development of the country started under his leadership. During the last five years, the Government led by Shri Narendra Modi has taken historical and courageous steps for the betterment of this country and this process is still going on. As far as Article 370 is concerned, the abrogation of this article was a historical and courageous act done by Shri Narendra Modi ji. The biggest thing which happened in Jammu and Kashmir is conducting Panchayat Elections. The Panchayats have been given their rights after elections. There is peace in Jammu and Kashmir after abrogation of Article 370 and the pace of development has also increased. The Congress Party has always worked to divide the country and Shri Narendra Modi ji has worked to unite the country. On the behalf of the people of Jammu and Kashmir, I would like to thank Shri Narendra Modi ji and the Bhartiya Janta Party for taking this step for the betterment of Jammu and Kashmir. The GST was implemented in Jammu and Kashmir. 'One Nation One Tax' has brought transparency by using technology in business in the country. The Government has launched several schemes for the welfare of the farmers. It was the dream of Mahatma Gandhi to implement CAA. Those Hindu and Sikh people who do not want to stay in Pakistan should be given citizenship by India. I support it also.

SHRI KOTHA PRABHAKAR REDDY: The Government of Telangana is encouraging the women entrepreneurs and workers for start-ups in collaboration with Australia, Switzerland and other countries. Our Government is providing

assistance or loan to such women. Telangana Government is also promoting start-ups and innovation in water, sanitation, sewage water management and waste water recycling to make cities and towns liveable and healthy. For this purpose, a financial assistance is needed.

SHRI MOHAMMAD AKBAR LONE: I want to tell the House that you should not do politics for India and Kashmir which may result in disharmony among people. Jammu and Kashmir is no way behind any States of the country with regard to education and health facilities. Jammu and Kashmir is a very famous tourist destination. What can the Government do in this regard? There are three large lakes - Wular lake, Manasbal Lake and Dal Lake. All these three lakes should be included in the list of tourist places. One more important thing is that the commission of the state should be let run on their own and the departments related to it should be given more encouragements.

SHRI SHAFIQR RAHMAN BARQ: We are all people of India. We may belong to any community, religion or place, we are proud that we all are Indians. Unless there is justice and sympathetic attitude to each other, the country cannot make progress. Sense of brotherhood should be developed in India. If we want to develop as a advanced nation, we must have sense of brotherhood and respect for each other. I do not agree with the policies presented in the President's Address. There is nothing in it for the poor, farmers and common man.

SHRI DNV. SENTHILKUMAR S.: Agriculture is the backbone of our economy but nothing has been done to address the agriculture sector. The long-standing demand of agricultural loan waiver has not been addressed. There has been a downward trend in economy. There is no proper roadmap to put the economy on road. The disinvestment of Salem Steel Plant, BHEL, BPCL followed by disinvestment of Air India and soon to be followed by BSNL, shows that the economy is not in place. The Resolution of the State Assembly demanding exemption from NEET has not been taken into consideration by the Government. We need to see Sabka Saath, Sabka Vikas, Sabka Vishwas into action.

SHRI RAJU BISTA: First of all I am grateful to the Hon. President who has mentioned achievements of the Government in his address. He has also guided, that the 2020 decade would be the decade of India. For the last five years North-Eastern states are developing rapidly which were ignored during the last 72 years. Democracy is being murdered daily in West Bengal. Women are being tortured, Police atrocities are taking place and political murders are also taking place. Municipalities and corporations are being run through the bureaucrats. Negative publicity about CAA is going on. Wrong things are being said about Gorkhas and they are being insulted time and again knowingly or unknowingly. Till 1941 the Gorkhas were known as Gorkha Hill Tribes but now that right has been taken away. I want that tribal status should be restored. There has been repeated

agitations for Gorkhaland. This issue should be resolved as-soon-as possible like the way many issues of the country were resolved.

SHRI AJAY BHATT: Whole scenario will come in front of the eyes, if we consider the situation of the country before 2014. The people were anxious about the future of the country. There was an of excitement when Hon. Narendra modiji took over. Every citizen of the country was excited and their self-esteem increased Hon. Prime Minister signed the file dealing with anti-corruptions law as-soon-as he took over. The vigilance on borders enhanced. Many terrorist camps were destroyed. Start-up India, Make-in-India and Pradhan Mantri Yojna Schemes have been implemented to check the unemployment. Today thousands of youth are getting employment through Kaushal Vikas Yojna. The amount of Kishan Samman Nidhi was directly transferred to the farmer's account. Black money was seized by the demonetization. In democracy, there is ruling party and opposition. The treasury bench is being guided by the opposition. Democracy is certainly threatened when the opposition is irresponsible.

SHRI HAJI FAZLUR REHMAN: The CAA protests are taking place all over India and abroad. CAA is against the Constitution. CAA is being opposed in most of the Universities of the country. Today our mothers and sisters are forced to stage dharnas on the roads of Shahin Bagh to oppose CAA and NRC. Some of our colleagues in the House are trying to convert the peaceful protest into violent one. Due to these conditions, the image of our country is being tarnished in the

whole world. The Government should concentrate to improve the economic condition, to reduce the unemployment, to check the rising inflation and also to improve the condition of farmers.

SHRI RAM SHIROMANI VERMA: In the Hon. President's Address there is no mention of giving priority to the implementation of any special scheme for the development of the Parliamentary constituency, Shravasti, giving priority to any scheme of preservation, maintenance and renovation of ancient heritage of Shravasti, giving priority to set up small enterprises and large scale industries in Shravasti, providing drinking water in Shravasti, Balrampur on priority basis, to urgently establish residential schools under Jawahar Navodaya Vidyalayas and Kendriya Vidyalayas, establishing a Government hospital, college in Shravasti and Balrampur district, providing compensation to those farmers whose crops have been damaged by flood in Shravasti and Balrampur district, starting airport in Shravasti, providing railway connectivity to Shravasti, to bring diesel and petrol under GST conducting census of OBC's, SCs, STs and Minorities, One Nation One Education System and about scheme seeking to provide pension to people above the age of sixty years.

SHRIMATI DARSHANA VIKRAM JARDOSH: This elected Government is working in the direction to help India move ahead on the path of development and to help it in getting rid of the problems. This government has achieved historic success on issues like Sri Ram's birth place, Tripal Talaq and abrogation of Article

370 and 35A. First five years of the present Government have been of strengthening the country from within and to achieve outcome of policy reforms. Besides that, India's reputation abroad too has improved by leaps and bounds. Decisions of the present Government have improved country's ranking in many fields like Ease of doing business, Resolving Insolvency, Global Innovation, Logistic Performance Index and Travel and Tourism Competitiveness. We did not inherit a rosy picture. This Government has given free gas connections to 8 crore people, housing to 2 crore people, opened 38 crore bank accounts of poor persons, free health facility worth 5 lakh for poor people, 24 crore health covers and free electricity to 2.5 lakh people. Opposition has started to oppose the country itself while opposing the hon. Prime Minister. The Opposition is doing experiments like Shaheenbagh to use even small children for opposing this Government and this country.

DR. BHARTIBEN D. SHYAL: I am extremely happy to share that this time 78 female Member of Parliament have been elected to this House and for the second time the Budget of such a large democratic country has been presented by a female. Women empowerment is the supreme priority of this Government. Priority is being given to females in registration of houses constructed under the Pradhan Mantri Awas Yojana. Triple Talaq has been banned completely. Safety of women too has been given priority. In Gujarat, Modi ji had waived off registration fees of houses for women while he was Chief Minister of the state. Government is

committed to ensure that all basic facilities are made available to the last standing man in the queue. Hon. Prime Minister has worked without any discrimination. Ayushman Bharat Yojana has been implemented to help 50 crore poor people of the country get health cover and 26 lakh poor patients have availed this facility till date.

SHRI PARBATBHAI SAVABHAI PATEL: The Hon'ble President has presented a vision of a new and progressive India and I firmly believe that we all will work together to form a new India in which poor, dalit and deprived sections of our society will also get adequate facilities and opportunities to progress. Our Government has passed several Acts like Muslim Women(Protection and Right on Marriage) Act, Consumer Protection Act, Chit Fund Amendment Act, Motor Vehicle Amendment Act etc. to safeguard the interests of the people of the country. This Government is making continuous efforts for the social, economical and educational progress of minority communities of our society. Revoking of Article 370 and 35 A is a historic step. Now the people of Jammu-Kashmir and Laddakh have got the rights at par with rest of the country after seven decades and are getting the benefit of the schemes like Ujwalla Yojana, Aayushman Bharat, DBT and food subsidy. It is the priority of my Government to develop rural areas and to change the life of farmers. That is why the Government is going to spend 25 lakh crores to strengthen rural economy. Under Kisan Samman Nidhi the Government has made a record transfer of 12 thousand crore rupees in the bank

accounts of 6 crore farmers. The Government has given approval for the National Beekeeping and Honey Mission also. In health sector the impact of Aayushman Bharat yojana is clearly visible. Serious efforts are being made on preventive and curative health care. Our Government is also committed to provide water in every village and every household. We are going to start container cargo movement on river Ganga also. The Government is working with sensitivity towards the safety of women. A national database has been prepared to identify the people involved in crimes against women. More than one thousand fast track courts and women help desks would be established to ensure speedy justice in such cases. Beti Bachao Beti Padhao is a very successful scheme of our Government. I must say that our Government is working with full honesty and dedication following the Mantra of Sabka Sath, Sabka Vikas and Sabka Vishwas.

SHRI RAMCHARAN BOHRA: After coming to power for the second time our Government has taken several historic decisions in public interest. Our Government abolish the system of tripple talaq to safeguard the interests of Muslim Women. To curb terrorism in Jammu-Kashmir the Government has revoked Article 370 and 35 A after which the situation has improved in the State. Now our Government is making all efforts for the development of J&K and Laddakh and ensuring transparent and honest administration and empowerment of democracy. The Government has successfully resolve the issue of Ram Janam Bhumi in a conducive atmosphere. Another historic step taken by this Government

is granting citizenship to the refugees of minority communities of Hindu, Sikh, Jain, Budh and Christians who were being persecuted in Pakistan, Bangladesh and Afghanistan. I support the Motion of Thanks on President's Address.

SHRIMATI RITI PATHAK: The government led by Shri Narendra Modi ji has ushered in golden period for the countrymen. The last 07 months of the 17th Lok Sabha has set up in a new record of work. The government moving forward to create 'New India' where all the sectors will progress and the last man standing in the queue will reap the benefits of technology. Nearly 40 lakh people living in the Delhi, national capital, were expected that they would be given ownership rights. Our government took a unprecedented and historical decision for fulfilling this long cherished dream of the residents of more than 1700 colonies by providing ownership rights to them. Even today, 15 crore households do not have piped water supply for drinking purpose. The government has launched Jal Jivan Mission for the solution of water problem and more than Rs. 3 Lakh and 60 thousand crores will be spent on this scheme in coming days. A national database of disabled people is being set up and Unique Identification cards have been given for 25 lakhs disabled peoples. The government is taking care of women health and nearly Rs. 5000 crore has been deposited in the bank accounts of 1 crore and 20 Lakh women under Pradhan Mantri Matru Vandana Yojana. The permission for admission of girl child in Sainik Schools and appointments of women in military police are also important step towards women empowerment and giving equal opportunity to

them. Seeing the sensitivity of the women security, establishment of more than 600 One Stop centres, setting up a national database of those persons who commit crimes against women, constitution of special fast track courts along with the Woman Help desk in each Police stations of the country are laudable steps.

PROF RITA BAHUGUNA JOSHI: The Government of Bhartiya Janta Party has been working towards making a New India from the first day itself of its term. In the next five year India is going to become a 5 trillion dollar economy. Hon. Finance Minister has announced a National Mission on Quantum technique. With the use of this technology India would be able to make a lot of progress in the field of electronic products, medical investigations, developing new drugs, data processing, management and railways. India is going to launch two national level schemes for the country's generic Landscape mapping which are going to be extremely important for the health, agriculture and management of bio-diversity of the next generation. The Government is encouraging use of online services. Rs. 6000 crore has been given for Bharat Net Scheme this year to connect one lakh Gram Panchayats with Fiber-to-the-Home. Under this, Gram Panchayats, Aanganbari's, Health Wellness Centres, Government schools, PDS shops, Post Offices and Police Stations will be given digital connectivity. Ayushman Bharat, Ujjwala Scheme, Pradhan Mantri Awas Yojana, Antodaya Yojana, Matravandana Yojana are all some of the schemes of this Government. Nearly 50 crore poor people are likely to benefit from Ayushman Yojana. Rs . 6000 crore have been

allocated for this scheme in the budget. Pradhan Mantri Ujjwala Yojana is being implemented in more than 700 districts across the country. Aspiring India, economic development for all and a responsible society are the three main components of the budget. The Government implemented GST, brought demonetization, abrogated Article 370 and 35A to make Jammu and Kashmir terrorism free and bring Ladakh on development track. CAA has been brought to give citizenship to refugees. All the State Governments must learn from Uttar Pradesh and schemes of the centre must be implemented in every corner of the country. Government has done notable job on women empowerment. Sex Ratio has improved in states. Today, India stands at 63rd rank in World Bank's Ease of Doing Business ranking. I am very happy to say that the present leadership of the Parliament has a story of strengthening democracy. This is the face of expectations of the New India.

SHRI KAPIL MORESHWAR PATIL: The Parliamentary institution and democratic customs are continuously evolving and have firmly established themselves in the modern India. It is a matter of pride for us that our country has completely better political stability and mutual trust whereas the countries in our neighborhood are facing political turmoil. India experienced less adverse effects of recession because of our policy makers, able leadership and strong faith of the public. Our growth rate is also at good level. The President Address proposes to set up a National Vocational Education Eligibility Framework for youth. This will

provide excellent opportunities for the youth of the country to become skilled and qualified in the coming years. The government should make efforts for giving fair price to farmers for their produces as well as to store their produces properly. There is an urgent need to formulate and implement a comprehensive policy for strengthening the internal security and checking terrorism in the country. It is important to ensure that the government should always be ready to give conducive environment to the countrymen to live a fear-free life. The government is doing many efforts to double the income of farmers. It is my opinion that every youth in the country should be given training of agriculture operation and they should acquire excellence in their field. The government is doing its' best to overcome all the political differences over the citizenship Amendment Act.

SNEHLATA SHRIVASTAVA
Secretary General

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NOTE: It is the verbatim Debate of the Lok Sabha and not the Synopsis that should be considered authoritative.

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